

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Friday, 9th September, 1955.

The Lok Sabha met at Eleven of the Clock.

[Mr. Speaker in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

PUBLIC ACCOUNTS COMMITTEE

FOURTEENTH REPORT

Shri V. B. Gandhi (Bombay City—North): I beg to present the Fourteenth Report of the Public Accounts Committee (1954-55), on the Appropriation Accounts (Defence Services), 1951-52 and 1952-53—Vol. I.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, yesterday I stated on the floor of the House that the order in which Government intend to take up the various items of business for which time has been allocated so far by the Business Advisory Committee would be announced by me today. Government legislative and other business will be taken up after the Companies and Chartered Accountants (Amendment) Bills are passed by the House, in the following order:

- (1) Displaced Persons Compensation and Rehabilitation Rules, 1955.
- (2) Reports of the Commissioner for Scheduled Castes and

Scheduled Tribes for the years ending 31st December, 1953, and 31st December, 1954.

- (3) Debate on Foreign Affairs.
- (4) General Agreement on Tariffs and Trade.

(5) Representation of the People (Amendment) Bill; and Representation of the People (Second Amendment) Bill.

For reference to Select Committee.

(6) Negotiable Instruments (Amendment) Bill, as passed by Rajya Sabha.

(7) Rajya Sabha amendment to the Spirituous Preparations (Inter-State Trade and Commerce) Control Bill, 1955.

(8) Discussion on Economic Policy (Agricultural Land, including Rural Credit).

Shri Kamath (Hoshangabad): May I know whether the current Session is likely to be extended?

Mr. Speaker: It is difficult to say, but we are trying to move towards a convention that the House should commence sitting on a particular or specified date each year and end also on the appointed date. It is difficult to say anything at present on the point.

Shri S. L. Saksena (Gorakhpur Distt.-North): May I ask whether there will be a debate on the flood situation in the country? We were promised this and, therefore, I think there should be a debate on the subject in this House. All information about the extent of floods has now been gathered by the Government, as is obvious from the booklets circulated.